

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 75 of 2014 &  
IA No. 145 of 2014**

**Dated : 28<sup>th</sup> March, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. .... Appellant(s)  
Versus  
Nabha Power Ltd. & Anr. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 145 of 2014 (Appl. for interim Order) to the Respondents returnable on 28.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.04.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/js*